

Jan 2023

Commercial Court (District Level) Nava Raipur (C.G.)

Statement for the Month of January, 2023

S.No.	Nature of Cases	Opening Balance	Instt. During the Month	Disposal During the Month	Closing Balance
1	Civil Suits	14	0	0	14
2	Arbitration	29	4	4	29
3	Execution	19	6	3	22
4	Misc. Cases	2	2	0	4
5	Misc. Appeal	0	0	0	0
	Total	64	12	7	69


Jaideep Garg
Judge
Commercial Court (District Level)
Nava Raipur, Chh. Garhwa, Dist. Raipur (C.G.)
02/02/23

SCHEDULE
Format for Statistical data for the month of 01/ 2023
(See Rule 3)

S.No	Name of the court	No. of cases pending (on the 1 st day of month	No. of new cases instituted (during the month as per column 3)	Total cases pending in the court (on the last day of the month as per column 3)	No. of cases disposed (during the month as per column 3)	Average no. of days taken to decide the case
1	Judge, Commercial Court (Dist. Level) Nava Raipur (C.G.)	64	12	69	7	137

Jaldeep Garg

Judge

Commercial Court (Dist. Level)

Nava Raipur, Atal Nagar, Distt. Raipur (C.G.)

02/02/23

SCHEDULE-II
[See Rule 3(2)]

Form 1

List of cases e-filed during the month January, 2023

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-Mail. Id	Date of Registration	Date of e-filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1	Judge, Commercial Court (District Level) Nava Raipur (C.G.)	Raipur C.G.	-NIL-	-	-	-	-	-	-

L.
Jaideep Garg
Judge
Commercial Court (Dist. Level)
Nava Raipur, At. Naya, Dist. Raipur (C.G.)
02/02/23

SCHEDULE-II
[See Rule 3(2)]

Form 2

List of cases in which e-Payment of Court fees was made during the month January, 2023

Sr. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Judge, Commercial Court (District Level) Nava Raipur (C.G.)	Raipur C.G.	Arbi. MJC 01/2023	M/s Thakur Transport Company Vs Hindustan Petroleum Corporation Limited	Mr. Shauryabhinandan Thakur	03.01.2023	03.01.2023
2	"	"	Exe. 01/2023	M/s Orissa Concrete and Allied Industries Limited Vs Union of India-South East Central Railways	Mr. Rishabh Garg	04.01.2023	02.01.2023
3	"	"	Exe. 02/2023	M/s Orissa Concrete and Allied Industries Limited Vs Union of India-South East Central Railways	Mr. Rishabh Garg	04.01.2023	02.01.2023
4	"	"	Exe. 03/2023	M/s Orissa Concrete and Allied Industries Limited Vs Union of India-South East Central Railways	Mr. Rishabh Garg	04.01.2023	02.01.2023
5	"	"	Exe. 04/2023	M/s Orissa Concrete and Allied Industries Limited Vs Union of India-South East Central Railways	Mr. Rishabh Garg	04.01.2023	02.01.2023
6	"	"	Exe. 05/2023	M/s Orissa Concrete and Allied Industries Limited Vs Union of India-South East Central Railways	Mr. Rishabh Garg	04.01.2023	02.01.2023
7	"	"	Misc.J.C. 01/2023	The New India Assurance Company Limited Vs M/s Rama Udyog Pvt. Ltd.	Mr. Shishir Bhandarkar, Shri Aditya Bhagwan	05.01.2023	30.12.2022
8	"	"	Misc.J.C. 02/2023	M/s Sharda Engineering Contractors Vs South East Central Railways	Mr. Divakar Thite	13.01.2023	16.02.2022
9	"	"	Arbi. MJC 02/2023	State of Chhattisgarh-PWD Vs Cube Engitech Consultants (P) Ltd	Md. Junaid Sameer	24.01.2023	18.01.2023
10	"	"	Arbi. MJC 03/2023	Cube Engitech Consultants (P) Ltd Vs State of Chhattisgarh-PWD	Mr. Akshay Sail, Mr. Neeraj Zaveri	24.01.2023	18.01.2023
11	"	"	Arbi. MJC 04/2023	M/s. Bridge and Roof Company India Limited Vs M/s Bharat Aluminium Company Limited	Mr. Harshwardhan Agrawal	27.01.2023	18.01.2023
12	"	"	Exe. 06/2023	ECI-KEYSTONE(JV) Vs The Superintending Engineer, National Highway Circle, PWD, Government of Chhattisgarh	Mr. Shobhit Mishra, Mr. Aditya Bhagwani	31.01.2023	31.01.2023

L
Jaideep Garg

Judge
Commercial Court (Distt. Level)
Nava Raipur, A.C. Nagar, Distt. Raipur (C.G.)
02/02/23

SCHEDULE-II

[See Rule 3(2)]

Form 3

List of cases in which Electronic Service of Process has taken place during the month January, 2023

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Judge, Commercial Court (District Level) Nava Raipur (C.G.)	Raipur C.G.	Exe. 06/2023	ECI-KEYSTONE(JV) Vs The Superintending Engineer, National Highway Circle, PWD, Government of Chhattisgarh	Mr. Shobhit Mishra, Mr. Aditya Bhagwani	31.01.2023	31.01.2023

Li
Jaideep Garg

Judge
Commercial Court (Distt. Level)
Nava Raipur, Atal Nagar, Distt. Raipur (C.G.)

02/02/23

SHEDULE-II

[See Rule 3(2)]

Form 4

List of total no. of cases randomly allocated during the month January, 2023

Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Court (No. of cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Judge, Commercial Court (District Level) Nava Raipur (C.G.)	Raipur C.G.	Commercial Court (District Level)	-	-NIL-	-


Jaideep Garg
 Judge
 Commercial Court (Distt. Level)
 Nava Raipur, Atal Nagar, Distt. Raipur (C.G.)
 02/02/23

List of cases in which Case Management Hearing was held during the month January, 2023

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Judge, Commercial Court (District Level) Nava Raipur (C.G.)	Raipur C.G.	-NIL-	-	-	-	-

2
Jaideep Garg

Judge

Commercial Court (Distt. Level)

Nava Raipur, At. J. Nagar, Distt. Raipur (C.G.)

02/02/23

Contested commercial cases disposed during the month January, 2023

Sr. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre - Institution Mediation did not take place (Yes/No)	Date of Decision	Date of Disposal	Nature of Disposal (Contested/ Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1	Judge, Commercial Court (District Level) Nava Raipur (C.G.)		Exe. 05/2021	P.S. Constructions Vs M/s GRV infra Project Limited	Mr. Aditya Bhagwani	06-09-2021	-	02.01.2023	02.01.2023	Contested	-	-	U/s 36 Arbi. & Conc. Act 1996
2	"	"	Exe. 07/2022	Black Diamond Equipment Private Limited Vs General Manager (GM) South Eastern Coal Fields Limited	Mr. Aditya Shrivastava	19-10-2022	-	05.01.2023	05.01.2023	Contested	-	-	U/s 36 Arbi. & Conc. Act 1996
3	"	"	Exe. 02/2022	Orissa Concrete and Allied Industries Limited Vs Principal Secretary Ministry of Railways	Mr. Rishabh Garg	21-03-2022	-	09.01.2023	09.01.2023	Contested	-	-	U/s 36 Arbi. & Conc. Act 1996
4	"	"	Arbi. MJC 27/2022	Steel Authority Of India Bhilai Steel Plant Vs Pioneer Carbide Private Limited	Mr. Shri Ram Pandey	09-11-2022	-	09.01.2023	09.01.2023	Contested	-	-	U/s 09 Arbi. & Conc. Act 1996
5	"	"	Arbi. MJC 28/2022	M/s Surya Wires Private Limited Vs Chhattisgarh State Rural Livelihood Mission	Mr. Rishabh Garg	16-11-2022	-	09.01.2023	09.01.2023	Uncontested	-	-	U/s 09 Arbi. & Conc. Act 1996
6	"	"	Arbi. MJC 07/2022	Union of India, Deputy Chief Engineer (Construction) Vs M/s. Gordhandas Govindram, Engineers and Contractors	Mr. Rajesh Kumar Dubey	24-03-2022	-	11.01.2023	11.01.2023	Contested	-	-	U/s 34 Arbi. & Conc. Act 1996
7	"	"	Arbi. MJC 14/2022	M/s Gordhandas Govindram Engineers and Contractors Vs Union of India	Mr. K.K. Tiwari, Mr. Harshwardhan	10-06-2022	-	11.01.2023	11.01.2023	Contested	-	-	U/s 34 Arbi. & Conc. Act 1996

Jaideep Garg

Judge

Commercial Court (Dist. Level)

Nava Raipur, Atal Nagar, Dist.-Raipur (C.G.)

02/02/23

Mediation Data on Monthly Basis

"Form 6 (i) : Mediation Data on Monthly Basis

[See rule 10(2)]

List of cases received for Pre-Instituion Mediation and Settlement during the month January , 2023

Sr. No.	Name of Mediation Centre	Total number of applications pending of the 1st day of the month	Total number of application received during the month	Total number of cases settled during the month	Total number of non-starter cases during the month	Total number of application pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	-	-NIL-	-	-	-	-

L.
Jaldeep Garg
Judge
Commercial Court (Dist. Level)
Nava Raipur, Atal Nagar, Distt. Raipur (C.G.)
02/02/23

Mediation Data on Quarterly Ba

"Form 6 (i) : Mediation Data on Quarterly Basis

[See rule 10(2)]

Sr. No.	Name of the Authority	No. of application received by Authority	Nature of Applicant party		Nature of Opposite party		No. of applications slab-wise as per Schedule-II					No. of application disposed off as per Rule 3(4) and 3(6)	No. of application referred for mediation	No. of application where no settlement arrived at as per Rule 7(1)(ix)	No. of application where parties reached a settlement as per Rule 7(1)(vi)
			Individual	Corporate	Individual	Corporate	I	II	III	IV	V				
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)					(9)	(10)	(11)	(12)
1	-	-NIL-	-	-	-	-	-	-	-	-	-	-	-	-	-

Jaldeep Garg

Judge

Commercial Court (Dist. Level)

Nava Raipur, Atal Nagar Dist. Raipur (C.G.)

02/02/23

Form 7

Summary of Commercial Court during the month January, 2023

Sr. No.	Court	District	Total number of cases pending of the 1st day of the month	Total number of case instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Judge, Commercial Court (District Level) Nava Raipur (C.G.)	Raipur C.G.	64	12	7	69

2.
Jaldeep Garg

Judge
Commercial Court (Distt. Level)
Nava Raipur, Asst Nagar, Distt. Raipur (C.G.)

02/02/23